

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST (VACATION BENCH)**  
**(IN COURT NO. 2)**

Date : 27<sup>th</sup> June, 2016  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 333/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
2.	<b>M.A No. 624/2016 &amp; M.A No. 625/2016</b> in Original Application No. 550/2015	Virender Kumar Vs MoEF & CC & Ors.	Mr. Vardhman Kaushik, Adv. for Applicant in M.As.
3.	<b>M.A. No. 626/2016</b> in Original Application No. 288/2016	M/s Anjli Infra Housing LLP Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant

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